



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,16th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
22	<a href="#">WP(C)/3531/2024</a> B/O	AMAL KUMAR BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
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12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024
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14)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
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18)	MR. R K BHATRA	16-07-2024	To	19-07-2024
19)	MR. P MAHANTA	17-07-2024	To	22-07-2024
20)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 4:00 PM]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>			
37 <a href="#">Crl.Pet./216/2024</a> WITH LCR 1 FILE, FIXED	MANASH MOHAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH P. NATH DR AZIZ KHAN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
21	<a href="#">RSA/52/2020</a> (AT 10:30 AM)	SHRI ANIL BANDHU BHATTACHARJEE <b>Versus</b> ON THE DEATH OF NIMAI CHANDRA BHATTACHARJEE, HIS LEGAL HEIRS REPRESENTING	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. A GAUTAM
<b>ADMISSION</b>				
22	<a href="#">WP(C)/20/2015</a> FIXED	SIVA PRASAD BORA and 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.S C BISWAS MR.S RANA MS.L HAZARIKA MS.A DEY MR. S BISWAS	GA, ASSAM

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**[ For Tuesday,16th July 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 15-07-2024 TO 30-08-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 42 TO 66),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
8	<a href="#">WP(C)/5324/2023</a> FIXED	MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1521/2024</a> in WP(C)/5324/2023	MRS. MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2069/2024</a> in WP(C)/5324/2023	MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHIDC SC. REVENUE
<b>WITHDRAWAL</b>				
9	<a href="#">WP(C)/1477/2023</a> B/O	MAMANI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
10	<b>WITH</b> <a href="#">WP(C)/3979/2022</a>	RUPAK SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
27	<a href="#">MFA/82/2011</a>	THE UNION OF INDIA, <b>Versus</b> M/S THE ASSOCIATED CEMENT COMPANIES LTD.,	MR.U K NAIR MR.A CHETRY MR. B SARMA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
28	<a href="#">CRP(IO)/198/2022</a>	GYASUDDIN AHMED <b>Versus</b> NIZAMUDDIN AHMED	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR. R SARMA MR. A ROY MR K KHANNA MS M DAS
<b>ORDERS</b>				
29	<a href="#">I.A.(Civil)/2072/2024</a> B/O in RFA/7803/2024 <b>WITH</b> <a href="#">RFA/7803/2024</a> (Filing Number)	THE STATE OF ASSAM And Ors <b>Versus</b> Pradip Kumar Das  The State Of Assam And 3 Ors <b>Versus</b> Pradip Kumar Das	MR. A BISWAS MS M DAS MR. P SAIKIA  MR. HIMADRI SANKAR BORAH	
<b>HEARING</b>				
30	<a href="#">RFA/138/2005</a> WITH LCR, OFFICE NOTE, FIXED	STATE OF ARUNACHAL PRADESH <b>Versus</b> SURAJMAL KANHAYALAL	GA, AP MR B BANERJEE MR C K S BARUAH AG, ARUNACHAL PRADESH	MR H RAHMAN P HAZARIKA M BHUYAN MR D BANIA GA, NAGALAND ASSISTANT SG
31	<b>WITH</b> <a href="#">RFA/140/2005</a>	M/S SURAJMAL KANHAYALAL <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR.M K MISRA MR.P HAZARIKA MR.M CHOUDHURY MR.D BANIA	GA, NAGALAND GA, ARUNACHAL
32	<a href="#">Arb.A./6/2015</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> TANTIA CONSTRUCTION LIMITED	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY	MS.B DAS MR.N B P SINGHA
33	<a href="#">Test.Cas./8/2016</a> WITH LCR, FIXED	GEETANJALI DAS <b>Versus</b> RINA DAS and 3 ORS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MR.M CHOUDHURYR- 1-4 MR.T ALI(R- 1-4) P AHMED(R- 1-4) MR.S N KRISHNATRAYA(R- 1-4)

34 **WITH**  
[Intest.Cas./2/2015](#)

GEETANJALI DAS  
**Versus**  
RINA DAS

MR.P SARMAH  
MR.B CHAKRAVARTY  
MR.K DHAR  
MS.S SARMA

MS.A K CHOUDHURY  
MR.M CHOUDHURY  
MR.D CHOUDHURY

35 [Mat.App./19/2020](#)  
WITH LCR, FIXED

XXXXXXX  
**Versus**  
XXXXXXX

MS P BORAH

MR. I H SAIKIA  
MR. K KALITA  
MS M DAS  
MR. M R CHOUDHURY  
MS L HMAR

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-IV**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
		<b>MOTION</b>		
17	<a href="#">WP(C)/3527/2024</a> FIXED	RAJIB HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH**

**ITEM NO.20 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
46	<a href="#">Bail Appln./1986/2024</a> (CONNECTED WITH ITEM NO. 25 IN THE DAILY CAUSE LIST), FIXED	JIREN SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
47	<a href="#">Bail Appln./1048/2024</a> B/O	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>BAIL HEARING</b>				
48	<a href="#">AB/1522/2024</a> WITH OFFICE NOTE, FIXED	JAHANGIR ALI @ ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
49	<a href="#">AB/1741/2024</a> FIXED	KABEJ UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM ANR	MR. S C BISWAS MS. K L R YANTHAN MS A BORAH MS. J GHOSH	PP, ASSAM

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10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024

12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024
13)	MS M DAS	15-07-2024	To	24-07-2024
14)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
15)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
16)	K U AHMED	16-07-2024	To	22-07-2024
17)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
18)	MR. R K BHATRA	16-07-2024	To	19-07-2024
19)	MR. P MAHANTA	17-07-2024	To	22-07-2024
20)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,16th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**

**WITHDRAWAL**

44 [AB/1748/2024](#) NASIM UDDIN CHOUDHURY MR. A H M R CHOUDHURY PP, ASSAM  
B/O **Versus**  
THE STATE OF ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,16th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./1735/2024</a> PART-HEARD, FIXED	SADIQUE UL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR TUESDAY, THE 16<sup>TH</sup> DAY OF JULY, 2024 ]**

**[AT 2:00 PM]**

**BEFORE**

**HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**[COURT NO: 21]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM ]**

## **MOTION**

1. BA 54/2024	BASIT UDDIN <b>VERSUS</b> THE STATE OF AP	MUK PERTIN, SENIOR ADVOCATE KARYOM DABI MUKBOM PERTIN DUSU RILLUNG TSHERING YANGZON BHUTIA MUDANG YUBBEY	PP OF AP
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